

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 469
TO BE ANSWERED ON 06.02.2018**

BUDGET FOR SC SUB-PLAN

469. SHRI NANDI YELLAIAH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total budget allocated for SC Sub-Plan during the years 2014-15 and 2015-16 annually;
- (b) the amount of the remaining budget for 2014-15 and 2015-16 transferred to other non-SC Sub-Plan out of the total annual budget at the end of the said financial years;
- (c) whether the Government would enact a law for non-diversion of annual sanctioned budget for SCs to other departments which are not concerned with SCs for a period of at least 10 years and progressively watch the expenditure and implement more schemes for their overall development during this 10 years period; and
- (d) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a) & (b): As per Statement-21 of Budget Document, the Budget Allocation for year 2014-15 & 2015-16 is Rs. 50548.16 crore and Rs. 30850.88 respectively.

As per the Ministry of Finance guidelines, re-appropriation of funds from Scheduled Caste Sub-Plan to other head, is not permissible.

(c) & (d): No such proposal is under consideration at present.
